

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :30/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
--------	-----------	----------	-----------------	-------------------

MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

529-ADMISSION-COURTCODE-SCORESLODR-12.30PM

1	SEBI Appeal	595/2021	KANWALJIT SINGH Vs. SEBI AND ORS.	Mr. Kanwal Jit Singh, Appellant in person
---	-------------	----------	---	--

Sub Matter : Misc. Application/0001131/2021
 Sub Matter : Misc. Application/0001132/2021

	Misc. Application	1131/2021	Kanwal Jit Singh-Delay Vs. SEBI AND ORS.	Mr. Kanwal Jit Singh, Appellant in person Mr. Swapnil Jain, AGM, SEBI
--	-------------------	-----------	--	--

(Main Matter Number :SEBI Appeal/0000595/2021)

	Misc. Application	1132/2021	Kanwal Jit Singh-Revised Delay Vs. SEBI AND ORS.	Mr. Kanwal Jit Singh, Appellant in person Mr. Swapnil Jain, AGM, SEBI
--	-------------------	-----------	--	--

(Main Matter Number :SEBI Appeal/0000595/2021)

546-ADMISSION-COURTCODE-SIPHONEDFUNDS-11.10 AM

2	Misc. Application	889/2021	SUVIDHA SECURITIES PRIVATE LIMITE-DELAY Vs. SEBI	Mr.Vikas Parasrampur, Director
---	-------------------	----------	---	-----------------------------------

(Main Matter Number :SEBI Appeal/0000611/2021)

	SEBI Appeal	611/2021	SUVIDHA SECURITIES PRIVATE LIMITE Vs. SEBI	Mr.Vikas Parasrampur, Director
--	-------------	----------	---	-----------------------------------

Sub Matter : Misc. Application/0000889/2021

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :30/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>547-ADMISSION-COURTCODE-KASSAWTM-11.15 AM</u>				
3	Misc. Application	908/2021	Mr. UMASHANKAR SHARAN SHRIVASTAV-DELAY Vs. SEBI	Mr.SACHINKUMAR RAJEPANDHARE, ADVOCATE
(Main Matter Number :SEBI Appeal/0000612/2021)				
	SEBI Appeal	612/2021	Mr. UMASHANKAR SHARAN SHRIVASTAV Vs. SEBI	Mr.SACHINKUMAR RAJEPANDHARE, ADVOCATE
Sub Matter :		Misc. Application/0000908/2021		
<u>548-ADMISSION-COURTCODE-BLUEBIRDWTM-11.20 AM</u>				
4	Misc. Application	950/2021	JAYANT V. KOLAPKAR AND CO-DELAY Vs. SEBI	Mr. Kushil Shah, Advocate
(Main Matter Number :SEBI Appeal/0000613/2021)				
	SEBI Appeal	613/2021	JAYANT V. KOLAPKAR AND CO Vs. SEBI	Mr. Kushil Shah, Advocate
Sub Matter :		Misc. Application/0000950/2021		
<u>545-ADMISSION-COURTCODE-MARECITIFICATION-11.25 AM</u>				
5	Misc. Application	1005/2021	YASHOVARDHAN -DELAY Vs. SEBI	Adv. Shourya Tanay
(Main Matter Number :SEBI Appeal/0000038/2021)				
	Misc. Application	1006/2021	YASHOVARDHAN -RECTIFICATION Vs. SEBI	Adv. Shourya Tanay
(Main Matter Number :SEBI Appeal/0000038/2021)				

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :30/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>69- ANDDISPOSAL-COURTCODE-BUYORDERLTP-AT11.30A.M.</u>				
6	SEBI Appeal	228/2019	Pat Financial Consultants Pvt. Ltd. and Others Vs. SEBI	Neville Lashkari,Adv. i/b M and M Legal Ventures Vivek Shah,Adv. i/b ELP
Sub Matter(Disposed) : Misc. Application/0000780/2021				
	SEBI Appeal	229/2019	Gandhiv Investment Pvt. Ltd. Vs. SEBI	Neville Lashkari,Adv. i/b M and M Legal Ventures Vivek Shah,Adv. i/b ELP
<u>275-ADMDISPOSAL-COURTCODE-PITSEBI-AT 11.40A.M.</u>				
7	SEBI Appeal	584/2019	Ameen Khwaja and Others Vs. SEBI	Mr. Yash G., Advocate-i/b Alliance Law Mr. Abhiraj Arora, Advocate- i/b ELP
<u>370-ADM DISPOSAL-COURTCODE-PACOPENOFFER-AT11.42AM.</u>				
8	SEBI Appeal	96/2020	Pooja Arvind Goyal Vs. SEBI	Alliance Law ELP
	Misc. Application	5/2021	Pooja Arvind Goyal-STAY APPLICATION Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000019/2021)				
	Misc. Application	6/2021	Arvind Babulal Goyal-Stay Application Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000020/2021)				
	Misc. Application	8/2021	Arvind Babulal Goyal-STAY APPLICATION Vs. SEBI	Alliance Law ELP
(Main Matter Number :SEBI Appeal/0000020/2021)				
	Misc. Application	22/2021	Arvind Babulal Goyal-AMENDMENT APPLICATION Vs. SEBI	Alliance Law ELP

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :30/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000074/2021)				
	SEBI Appeal	19/2021	Pooja Arvind Goyal Vs. SEBI	Alliance Law ELP
	Sub Matter :	Misc. Application/0000005/2021		
	SEBI Appeal	20/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
	Sub Matter :	Misc. Application/0000008/2021		
	Sub Matter :	Misc. Application/0000006/2021		
	SEBI Appeal	74/2021	Arvind Babulal Goyal Vs. SEBI	Alliance Law ELP
	Sub Matter :	Misc. Application/0000022/2021		
	SEBI Appeal	308/2021	Abhay Dattatray Javlekar Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate ELP
	Sub Matter :	Misc. Application/0000563/2021		
	Misc. Application	563/2021	Abhay Dattatray Javlekar- DELAY APPLICATION Vs. SEBI	Ms. Aishwarya Shubhangi, Advocate ELP
(Main Matter Number :SEBI Appeal/0000308/2021)				

207-ADMISS-COURTCODE-KFLNOCONNECTION-AT-11.45 AM

9	SEBI Appeal	330/2020	Mahendra Dhanjibhai Amin Vs. SEBI	Mr. Meit Shah, Advocate- I/b Prakash Shah, Advocate Mr. Kevic Setalvad, Sr. Adv i/b. Vidhii Partners
	SEBI Appeal	359/2020	Laxmi Kanta Tolasariya Vs. SEBI	Mr. Vikas Bengani, Advocate Mr. Kevic Setalvad, Senior Advocate

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :30/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	362/2020	Srikant Karwa HUF and Anr. Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	420/2020	Jitendra C. Janani HUF and Ors. Vs. SEBI	Ms. Kinjal Bhatt
	SEBI Appeal	428/2020	Gopi Krishna Manepally HUF Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	429/2020	Murali Krishna Manepally HUF Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	430/2020	Solex Commercial and Credit Pvt. Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate
	SEBI Appeal	431/2020	Dukes Products India Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate
	SEBI Appeal	432/2020	Dukes Consumer Care Ltd Vs. SEBI	Mr. Vikas Bengani, Advocate
	SEBI Appeal	411/2020	Viren Shelters LLP Vs. SEBI	Mr. Vikas Bengani Advocate
	SEBI Appeal	445/2020	Umang Projects LLP Vs. SEBI	Mr. Vikas Bengani, Advocate
Sub Matter :		Misc. Application/0000367/2021		
	SEBI Appeal	450/2020	Dr.Omprakash Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate
	SEBI Appeal	464/2020	Rakesh kumar Prajapati Vs. SEBI	Mr. Hardik Vora

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :30/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	535/2020	BHARTI BHARATKUMAR UPADHYAY Vs. SEBI	Adv. Sahebrao W. Buktare
Sub Matter :		Misc. Application/0000557/2020		
	Misc. Application	557/2020	BHARAT BHARATKUMAR UPADHYAY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000535/2020)				
	SEBI Appeal	444/2020	Ankit Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate
	SEBI Appeal	447/2020	OmprakashAgarwal HUF Vs. SEBI	Mr. Vikas Bengani, Advocate
	Misc. Application	233/2021	INVENTURE FINANCE PVT. LTD. Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000198/2021)				
	Misc. Application	367/2021	UMANG PROJECTS LLP Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000445/2020)				
	SEBI Appeal	198/2021	Inventure Finance P. Ltd. Vs. SEBI	Mr. Kunal Katariya, Advocate Ms. Nidhi Singh, Advocate
Sub Matter :		Misc. Application/0000233/2021		
	SEBI Appeal	544/2021	PRAKASHKUMAR NARAYANBHAI PRAJAPATI Vs. SEBI	Hardik Vora A/1207, Ratnaakar Nine Square, Opp. K
Sub Matter(Disposed) :		Misc. Application/0000097/2021		
Sub Matter(Disposed) :		Misc. Application/0000952/2021		

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :30/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>165-ADMDISPOSAL-COURTCODE-SCORESPFUTP-AT11 50 A M</u>				
10	SEBI Appeal	71/2021	Krishna Kumar Periwal Vs. SEBI	Mr. Pulkit Sharma, Advocate Mr. Chirag Bhavsar, Advocate
<u>290DISPOSAL-CODE-MERCHANTBANKERDILIGENCE-AT 12NOON</u>				
11	SEBI Appeal	94/2021	Saffron Capital Advisors Pvt. Ltd Vs. SEBI	Sundaresan, Advocate Mr. Anubhav Ghosh, Advocate
<u>95-DISPOSALCOURT CODE-DISCLOSURESCRA-AT-12.10P.M.</u>				
12	SEBI Appeal	112/2021	Helios and Matheson Information Technology Ltd. Vs. SEBI	Mr. Nithyaesh, Advocate Vidhii Partners
<u>283-ADMDISPOSAL-COURTCODE-INSIDERSEL-AT12.20P.M.</u>				
13	Misc. Application	581/2021	SURESH SHETTY AND OTHERS-STAY APPLICATION Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000313/2021)				
	SEBI Appeal	313/2021	SURESH SHETTY and ORS. Vs. SEBI	Mr. Robin Shah Senior Associate
Sub Matter :		Misc. Application/0000581/2021		
<u>269-ADMDISPOSALCOURT CODE-DISGORGEMENT-AT</u>				
14	SEBI Appeal	406/2021	Immix Trade Pvt. Ltd. Vs. SEBI	Dhwani Shah-Attorney
	SEBI Appeal	407/2021	Betul Minerals and Construction Pvt. Ltd. Vs. SEBI	Dhwani Shah- Attorney

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :30/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	408/2021	BETUL OILS and FEEDS PRIVATE LIMITED Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	409/2021	SUNMATE TRADE PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	410/2021	SHREYANS CREDIT and CAPITAL PVT. LTD. Vs. SEBI	Dhwani Shah- Attorney
	SEBI Appeal	411/2021	UNI24 TECHNO SOLUTIONS PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
	SEBI Appeal	412/2021	NAVINYA MULTITRADE PVT. LTD. Vs. SEBI	Adv. Pandit Kasar
<u>408 ADMISSION -COURTCODE-ZENSARTAKEOVER-12.27P.M.</u>				
15	SEBI Appeal	490/2021	Swallow Associates L L P Vs. SEBI	Wadia Ghandy AND Co.
<u>409 ADMISSION-COURTCODE-REFUNDMONEY-AT12.29 P.M.</u>				
16	Misc. Application	829/2021	BRD Securities Vs. SEBI	P R RAMESH, ADVOCATE
(Main Matter Number :SEBI Appeal/0000492/2021)				
	SEBI Appeal	492/2021	BRD Securities Vs. SEBI	P R Ramesh Advocate
Sub Matter(Disposed) : Misc. Application/0000828/2021				
Sub Matter : Misc. Application/0000829/2021				

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :30/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>396-PARTHEARD-CODE-ALLEGATIONSSCNIO-12.30P.M.</u>				
17	SEBI Appeal	319/2020	Praveen Kurele and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	323/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	Sub Matter :	Misc. Application/0000332/2020		
	SEBI Appeal	324/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	Sub Matter :	Misc. Application/0000334/2020		
	Misc. Application	332/2020	Som Prakash Goenka Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000323/2020)			
	Misc. Application	334/2020	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
	(Main Matter Number :SEBI Appeal/0000324/2020)			
	SEBI Appeal	358/2020	Manish Kumar Garg Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	364/2020	Sanjeev Sanghi Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	365/2020	Pranveer Singh Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	422/2020	Raghuvansh Agrofarms Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :30/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	423/2020	Litmus Investment Ltd. Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	SEBI Appeal	374/2020	Sajan Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	375/2020	Vivek Karwa Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	376/2020	Geeta Mishra and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	377/2020	Sanjay Kumar Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	435/2020	Manisha Sharma Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	398/2020	Ashok Kumar Maheshwari and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	399/2020	Manoj Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	400/2020	Narendra Kumar and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	401/2020	Divya Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :30/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	437/2020	Shubham Agarwal and Anr. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	452/2020	Bakliwal Vyapar Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	453/2020	Deepak Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	462/2020	Jasmine Commodities Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	463/2020	Aviral Industries Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	480/2020	Seema Kapoor and Ors. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	501/2020	Vinay Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
	SEBI Appeal	531/2020	Santosh Kumar Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	492/2020	Kavita Awasti and Anr. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	493/2020	KPK Fin Consultancy Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	553/2020	Param Jeet Singh Vs. SEBI	S. K. Jain and Co. Vidhii Partners

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :30/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	555/2020	Shrishti E Systems Pvt. Ltd. Vs. SEBI	S. K. Jain and Co. Vidhii Partners
	SEBI Appeal	67/2021	Subodh Agarwal Vs. SEBI	Mr. Yahaya Batatawala, Advocate Vidhii Partners
	Misc. Application	91/2021	Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
(Main Matter Number :SEBI Appeal/0000131/2021)				
	SEBI Appeal	131/2021	Mr. Raj Kumar Vs. SEBI	i/b Dua Associates AOR, Advocate Vidhii Partners
Sub Matter : Misc. Application/0000091/2021				
	Misc. Application	211/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Company Vidhii Partners
(Main Matter Number :SEBI Appeal/0000195/2021)				
	SEBI Appeal	195/2021	Sulabh Engineers and Services Ltd. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
Sub Matter : Misc. Application/0000211/2021				
	SEBI Appeal	354/2021	Deepa Mittal Vs. SEBI	Ketan Rupani and Company Vidhii Partners
	SEBI Appeal	355/2021	Manoj Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	SEBI Appeal	356/2021	Santosh Kumar Agarwal Vs. SEBI	Ketan Rupani and Co. Vidhii Partners

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :30/09/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	357/2021	Sandhya Agarwal and Ors. Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	SEBI Appeal	477/2021	Mridula Agarwal Vs. SEBI	Mr.Vikas Bengani Advocate
Sub Matter(Disposed) : Misc. Application/0000739/2021				
	SEBI Appeal	478/2021	Kamta Prasad Pandey Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000740/2021				
	SEBI Appeal	479/2021	Akhilesh Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000741/2021				
	SEBI Appeal	480/2021	Jeetendra Kumar Agnihotri Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000742/2021				
	SEBI Appeal	481/2021	VASUNDHARA CAPITAL and SECURITIES LTD Vs. SEBI	S .K.JAIN AND CO. Company Secretaries
Sub Matter(Disposed) : Misc. Application/0000743/2021				
	SEBI Appeal	482/2021	RENU AGARWAL Vs. SEBI	Advocate Yahya Batatawala
Sub Matter(Disposed) : Misc. Application/0000744/2021				
	SEBI Appeal	483/2021	RAJ KUMAR AGARWAL Vs. SEBI	Advocate Yahya Batatawala
Sub Matter(Disposed) : Misc. Application/0000745/2021				
	SEBI Appeal	484/2021	SUBODH AGARWAL Vs. SEBI	Advocate Yahya Batatawala
Sub Matter(Disposed) : Misc. Application/0000746/2021				